

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

ORIGINAL APPLICATION NO: 587/95

Date of Decision: 2.11.1999

R.B.Walunj

.. Applicant

Shri S.P.Kulkarni

.. Advocate for
Applicant

-versus-

Union of India & Ors.

.. Respondent(s)

Shri Karkera for Shri P.M.Pradhan .. Advocate for
Respondent(s)

CORAM:

The Hon'ble Shri D.S.Bawej, Member (A)

The Hon'ble Shri S.L.Jain, Member (J)

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ?
- (3) Library

D.S.Bawej
(D.S.BAWEJ)
MEMBER (A)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH, MUMBAI

OA.NO.587/95

Tuesday this the 2nd day of November, 1999.

CORAM : Hon'ble Shri D.S.Baweja, Member (A)
Hon'ble Shri S.L.Jain, Member (J)

Shri Rajendra Bansi Walunj,
Out-sider Postman,
Kalbadevi, Head Post Office,
Bombay.

... Applicant

By Advocate Shri S.P.Kulkarni

V/S.

Union of India through

1. Chief Postmaster General,
Kalbadevi Head Post Office,
Bombay.
2. Director of Postal Services,
Bombay City, O/O C.P.M.G.,
Old G.P.O. Building, Fort, Bombay.

... Respondents

By Advocate Shri S.S.Karkera for
Shri P.M.Pradhan

O R D E R (ORAL)

{Per: Shri D.S.Baweja, Member (A)}

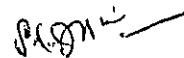
This application has been filed by the applicant seeking the relief of regularisation of his services under the Scheme of Regularisation framed by the Department of Post.

2. Respondents have filed a reply. We have heard Shri S.P.Kulkarni for the applicant and Shri S.S.Karkera for Shri P.M.Pradhan for the respondents.



.. 2/-

3. Counsel for the applicant brings out that the relief as prayed for has already been granted to the applicant. The applicant was allowed to appear provisionally in the examination on 25.6.1995 as per the interim order dated 20.6.1995 and thereafter his provisional candidature has been allowed as regular after relaxation of qualification. In view of this, the OA. no longer survives and the same ~~is~~ ^{stands} disposed of. No order as to costs.



(S.L.JAIN)

MEMBER (J)



(D.S.BAWEJ)

MEMBER (A)

mrj.